

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 106
MA (CA) No. 01/JPR/2022
CP No. 08/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Mr. Prateik Rao

...Petitioner

Versus

M/s Ninaniya Estates Limited & Ors.

... Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 12.07.2024.

Therefore, the matter is reposted to 18.09.2024.


(Prābhu Dayal Sewda)
Court Officer

July 12, 2024